GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2403 ANSWERED ON:15.12.2004 FRESH ANTHRAX CASES Angadi Shri Suresh Chanabasappa

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether fresh cases of Anthrax have been reported from some Southern States due to selling of uncertified meat by meat-sellers;
- (b) if so, the details thereof, State-wise; and
- (c) the steps taken/being taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE(SMT. PANABAKA LAKSHMI)

(a) to (c): Five cases of confirmed Cautaneous Anthrax accurred in the month of September, 2004 in Vizag district of Andhra Pradesh. The cases occurred due to handling of meat and animal products of suspected animals suffering from Anthrax. It was not due to consumption of uncertified meat sold by the vendors.

The State Government took adequate public health measures and the situation was brought under control and no fresh cases have been reported.

No fresh cases have been reported from any other southern states.